

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE - 3 /2017-18 (Purchase Cell)

Quotation are invited from reputed firms / Suppliers, authorized dealers for the supply and installation of **02 (Two) pieces of Fogging Machine** for use of the Court..

The suppliers should have financial capacity to execute the order for supply and installation of the articles in time.

The tender must reach this Court **within 2 weeks** from the date of display. This advertisement can also be downloaded from the website of Patna High Court: - <http://patnahighcourt.bih.nic.in>.

Terms and Conditions:-

- (I) The articles should be in good condition .
- (II) The rate quoted in tender should be inclusive of all taxes and other charges if any.
- (III) No advance payment shall be made.
- (IV) The firms shall submit their bill in triplicate at the time of supply of articles.
- (V) The Court reserve the right to accept or reject any or all quotations.
- (VI) Payment will be made through Bank Draft not in Cash after delivery, Installation and inspection of the goods. In case any defect is found in any of the material, the concerned firm shall replace it immediately free of cost.

*OK
25/4*

Registrar (Establishment)

Patna High Court.